## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 180 OF 2017**

Dated: 6<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Limited ....Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Mr.Nimesh Kumar Jha

## <u>ORDER</u>

Issue notice to the Respondents returnable on 10.08.2017. Dasti, in addition, is permitted.

List the matter on 10.08.2017.

(I. J. Kapoor)
Technical Member

( Justice Ranjana P. Desai ) Chairperson

ts/kt